

NATIONAL COMPANY LAW TRIBUNAL ITEM NO : 1
ALLAHABAD BENCH

IA NO. 247/2020 IN
CP NO.(IB) 394/ALD/2018

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.10.2020 AT 11:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : BANK OF INDIA V/S M/S AMITECH TEXTILES LTD.

SECTION: 33(1) & 34(3) IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT/ RP : SH. VIPIN KUSHWAHA ALONGWITH SH. RAM KUMAR MISHRA, ADVS.

IA NO. 247/2020 IN CP NO.(IB) 394/ALD/2018

The matter was taken up today through Video Conferencing at 11:30 AM.

Heard Sh. Vipin Kushwaha alongwith Sh. Ram Kumar Mishra, Advocates for the Applicant through video conferencing.

The present IA No. 247/2020 in CP No. (IB) 394/ALD/2018 has been filed by the Resolution Professional under Section 33(1) & 34(3) IBC with the prayer for liquidation of the Corporate Debtor Company.

Let notice be issued to respondents by all modes including the process of Court, returnable at an early date.

Accordingly, put up on 7th December, 2020 before the Regular Court/ Video Conferencing.

Dated : 28.10.2020


JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)